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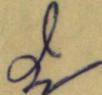
Present: None for the petitioner.

This OA has been filed by the petitioner in view of the order of the Bench in which one of us (Hon'ble Sh. J.P. Sharma) was a member alongwith Sh. D.K. Chakravarti. According to the said order, the interim stay of the transfer order was rejected. In view of the facts and circumstances of the case, rejecting the prayers for interim order, we are not inclined to consider passing any further order by way of review of earlier order. The RA is rejected.



(J.P. Sharma)

Member (J)



(I.K. Rasgo)

Member